

**HIGH COURT OF UTTARANCHAL**  
**AT NAINITAL**

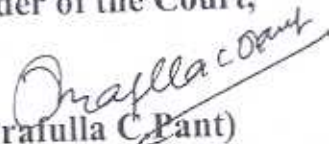
**NOTIFICATION**

Dated: January<sup>12</sup>, 2004.

**No. 02. /UHC-2004,**

Pursuant to the Government Office Memorandum No.6-Ek (1) Nyaya Vibhag/20 4, Dehradun dated 09-01-2004, services of Sri Jiley Singh-II re-employed as Addl. District & Sessions Judge/ VI F.T.C., Dehradun, are dispensed with and he is hereby relieved from that post with immediate effect.

By order of the Court,

  
(Prafulla C. Pant)  
Registrar General.